

**(2012) 12 P&H CK 0158**

**High Court Of Punjab And Haryana At Chandigarh**

**Case No:** Criminal Miscellaneous No. M-13307 of 2012

Ravinder

APPELLANT

Vs

State of Haryana

RESPONDENT

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**Date of Decision:** Dec. 14, 2012

**Hon'ble Judges:** Naresh Kumar Sanghi, J

**Bench:** Single Bench

**Advocate:** Jai Vir Yadav, for the Appellant; YPS Malik, AAG, Haryana, for the Respondent

**Final Decision:** Dismissed

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### **Judgement**

Naresh Kumar Sanghi, J.

Learned counsel for the petitioner prays for withdrawal of the present petition.  
Dismissed as withdrawn.